

ITEM NO.18

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 1783/2023

GUDDU ALIAS HASEEB KHAN

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(MR. JASBIR SINGH MALIK, ADVOCATE, AS AMICUS CURIAE)

Date : 31-10-2023 This appeal was called on for hearing today.

For Appellant(s)

Jail Petition, AOR

Amicus Curie

Mr. Jasbir Singh Malik, Adv.

Ms. Chandni Sharma, Adv.

Ms. Divya Mishra, Adv.

For Respondent(s)

Mr. Ankit Goel, AOR

Mr. Yasharth Kant, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Original records have been received from the High Court and
Trial Court.

Parties may file additional documents, if any.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

H. SHASHIDHARA SHETTY
Registrar